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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 199/241-242/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017**

Name of the Company: Ajay Patel & Ors.
V/s.
Multidimensional Holdings & Consultants Pvt.
Ltd. & Ors.

Section of the Companies Act: Sections 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Aditya Bihani with Anuj K. Trivedi	Advocate	Respondent No. 1 & 3	<i>Aditya B.</i>
2.	Vinay Bairagra	Advocate	For P. No. 4, 5, 6 & 8	<i>Vinay</i>
3.	Tanaya Shah	Advocate	Petitioner	<i>Tanaya Shah</i>

ORDER

Learned Advocate Ms. Tanaya Shah i/b Learned Advocate Mr. Dhaval Shah present for Petitioner. Learned Advocate Mr. Anuj Trivedi present for Respondent No. 1 and 3. Learned Advocate Mr. Vinay Bairagra present for Respondents No. 4 to 6 and 8.

At request of both sides.

List the matter on 08.12.2017.

Manorama Kumari
**MANORAMA KUMARI
MEMBER JUDICIAL**

Bikki Raveendra Babu
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 3rd day of November, 2017.